

Recovery of Two Months Salary from Retiring Government Employees

3688. SHRI N. V. RATNAM : Will the Minister of FINANCE be pleased to state ;

(a) whether Government ordered stoppage of recovery of two months salary from retiring staff ;

(b) whether the Allahabad High Court in a Writ Petition directed the Government to refund that amount ; and

(c) if not refunded so far, the reasons therefor and when it is proposed to be refunded ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Two months salary used to be recovered from retiring Government servants as contribution towards Family Pension Scheme, 1984. The question presumably refers to that deduction. As a measure of liberalisation, this contribution was done away with in respect of those Government servants who retired on or after 22-9-1977.

(b) Ministry of Finance have not received copy of any such judgement of the Allahabad High Court.

(c) In view of (b) above, question does not arise.

Per Capita Consumption of Cloth

3689. SHRI RAM BHAGAT PASWAN: Will the Minister of SUPPLY AND TEXTILES be pleased to state the details of per capita consumption of cloth in every State?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH:

The details of per capita consumption of cloth statewide is not maintained. However, the per capita consumption of cloth, non-cotton and mixed/blended cloth during 1983 are as under :

Category of cloth	All India (in meters)
Cotton	10.12
Non-cotton	1.44
Mixed/blended	2.14
Total	13.70

Liberalisation of Customs Rules

3690. PROF. P. J. KURIEN : Will the Minister of FINANCE be pleased to state :

(a) whether there has been a demand by Indians living abroad for liberalisation Customs rules ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Consequent to representations received from Indians living abroad, the Baggage Rules were liberalised in March, 1983 and the duty free allowance was increased from Rs. 1,000/- to Rs. 1250/- In addition, Indians working abroad on contracts for one year were allowed to bring personal articles and household effects upto a value of Rs. 5,000/- free of Customs duty when returning at the end of their contracts. There is no proposal at this stage, to further liberalise the Baggage Rules.

Coal Production in Chhota Nagpur, Bihar

3691. SHRI RAM RATAN RAM : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Chhota Nagpur area of South Bihar produce 60 percent of the total production of the country ; and

(b) whether provision of funds for increase of the production of coal for the current year i.e. 1985-86 under Central Sector has been enhanced from Rs. 1446 crores to Rs. 2090 crores ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) Coal production from the mines of Coal India Ltd. in Chhota Nagpur area of South Bihar which include Nirsa and Kapasara area of Eastern Coalfields Ltd., all the mines of Bharat Coking Coal Ltd., the mine of Central Coalfields Ltd. excluding Talcher and Singrauli area, and the mines of TISCO, IISCO and D.V.C., was about 55 million tonnes in 1984-85 against the country's production of 147.45 million tonnes. This constitutes 37.3%.

(b) As against the allocation of Rs. 836.03 crores (Revised Estimates) for Coal

India Ltd. in 1984-85, Planning Commission have allocated Rs. 851.50 crores for Coal India Ltd. during the year 1985-86.

Visit of Delegation of Punjab-Haryana-Delhi Chamber of Commerce and Industry to China

3692. SHRIMATI USHA CHOU-DHARI : Will the Minister of COMMERCE be pleased to state :

(a) whether a delegation on behalf of the Punjab-Haryana-Delhi Chamber of Commerce and Industry went to China to explore the possibility of large trade and setting up joint ventures ; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) (a) Yes, Sir.

(b) A 15 member delegation from the Punjab, Haryana, Delhi Chamber of Commerce and Industry visited China from 24th March to 7th April, 1985 on the invitation of China Council for promotion of International Trade (CCPIT) The delegation visited Beijing, Shanghai, Nanjing, Guangzhou and Shenzhen Special Economic Zone. Memoranda of Understanding were signed with the Sub-Councils of CCPIT at Shanghai, Jiangsu and Guangzhou. Areas for setting up of joint ventures were also identified.

Financial Assistance to States by I.D.B.I.

3693. SHRI C.P. THAKUR : Will

the Minister of FINANCE be pleased to state :

(a) the quantum and distribution of financial assistance sanctioned by the Industrial Development Bank of India to different States during the last three years ;

(b) how Bihar compares with other States in this respect ; and

(c) the steps taken/ proposed to be taken to fill in the gap ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Details of statewise sanction of assistance by the Industrial Development Bank of India (IDBI) during the last 3 years are given in the statement attached.

(b) The share of Bihar in total assistance sanctioned by Industrial Development Bank of India (IDBI) moved up from 2.04% in 1981-82 to 3.35% in 1982-83 but declined to 2.50% in 1983-84.

(c) Various incentives like interest-free loans for infrastructure development, reduced promoters' contribution, non-stipulation of the convertibility clause and concessions in rate of interest etc. are offered to entrepreneurs to encourage them to set up industrial units in identified backward areas, including such areas in Bihar. The IDBI has already initiated an Entrepreneurship Development Programme (EDP) in Bihar and more EDPs have been planned.

Statement

State-wise details of Assistance Sanctioned*

(Period: July-June)

(Rs. lakhs)

S.No.	State	1981-82	1982-83	1983-84
1.	Andhra Pradesh	14380	15431	33738
3.	Assam	1424	1630	2121
3.	Bihar	3275	6966	6423
4.	Gujarat	27539	26760	32680

*Includes Project loans, Underwriting, Soft Loans, TDF loans, Refinance, Bills rediscounting and Guarantees.